GOVERNMENT OF INDIA MINISTRY OF STEEL

LOK SABHA UNSTARRED QUESTION NO.2833 FOR ANSWER ON 03/08/2022

SALARY SETTLEMENT OF EMPLOYEES IN SAIL

2833. SHRI VIJAY BAGHEL:

Will the Minister of STEEL be pleased to state:

- (a) whether the salary settlement of employees inSAIL is pending for a long time even after MOU and ifso, the details thereof; and
- (b) the time by which the decision on the salarysettlement by the Government is likely to be considered?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a)&(b): In terms of the MOU dated 22.10.2021, the basic pay of employees has been revised with fitment benefits and 100% DA neutralization. The payment towards revised perks has also started. Further, as per understanding reached, Sub Committee of National Joint Committee for Steel (NJCS) comprising Workers and Management has been constituted on other issues like scale of pay, drafting of Memorandum of Agreement, Variable Perks and Allowances under Cafeteria approach, etc.

At present, the Sub-Committee has submitted its recommendations on Pay Scales and Perks & Allowances only which have been adopted in National Joint Committee for Steel (NJCS) in its last meeting held on 19.7.2022 and is under consideration for implementation.
